

हजार करोड़ रुपयों की मदद केन्द्रीय सरकार से स्टेट गवर्नमेंट्स को दी गई है। यह कार्यक्रम बाढ़ के प्रदेशों में भी लागू होता है और दूसरे इलाकों में भी।

श्री विभूति मिश्र : मैंने सवाल पूछा था कि चूँकि बाढ़ से मच्छर ज्यादा हो गये हैं

अध्यक्ष महोदय : माननीय मन्त्री जी कहती हैं कि बाढ़ वाले मच्छर भलाहदा नहीं होते हैं।

श्री डा० ना० तिवारी : सम्भवतः मन्त्रिणी जी पटना गई थीं और उस समय बिहार के मिनिस्ट्रों से बात की थी। तो क्या उनको मालूम हुआ था कि किन्हीं स्पेशल मेजर्स की जरूरत वहाँ है या नहीं? और ऐसा अगर है उन्होंने इस सम्बन्ध में क्या किया?

डा० सुशीला नायर : मेरी समझ में नहीं आया कि माननीय सदस्य किस कार्यक्रम के बारे में पूछ रहे हैं। बाढ़ के कार्यक्रम के बारे में तो मेरी कोई बात बिहार के मन्त्रियों से हुई नहीं।

श्री डा० ना० तिवारी : मैं पूछ रहा था चूँकि जिन दिनों बिहार में बाढ़ आई हुई थी उन दिनों वे पटना गई हुई थीं और उन्होंने अपनी आँखों से वहाँ की विभीषिका को देखा था तो क्या इस सम्बन्ध में उनकी कोई बात चीत वहाँ के चीफ मिनिस्टर या हेल्थ मिनिस्टर से हुई थी कि वहाँ पर बीमारी न फैले और अगर फैले तो उसकी उचित दवा हो? अगर हुई थी तो क्या प्रवन्ध किया गया जिसे कि वहाँ बीमारी बढ़े नहीं?

अध्यक्ष महोदय : अगर माननीय सदस्य अपनी अपनी स्टेट के लिये भलाहदा भलाहदा पूछेंगे तो यहाँ पर पन्द्रह स्टेट्स हैं, आखिर इस तरह से कहां तक चलेगा? उन की कोई चर्चा आप के चीफ मिनिस्टर से नहीं हुई थी, इस बारे में वे कह चुकी हैं।

Shrimati Savitri Nigam: May I know if the Minister has received any communication from any State that the epidemics have gone up because of floods?

डा० सुशीला नायर : जी नहीं

Shri Sham Lal Saraf: What responsibility does the Centre share with the States in this matter over and above procuring for them medicines, etc. when there is an out break of epidemic or likelihood of its breaking out?

Dr. Sushila Nayar: Strictly speaking, Health is a State subject.

Mr. Speaker: Is not all that information given in the Constitution?

Dr. Sushila Nayar: It is all given in the Constitution.

Mr. Speaker: Therefore, she need not answer it.

Gold Smuggling

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*323.	}	Shri S. M. Banerjee:
		Shri Umanath:
		Shri Harish Chandra Mathur:
		Shri Dasaratha Deb:
		Shri M. L. Dwivedi:
		Shri Subodh Hansda:
		Shri Lakhmu Bhawani:
Shri Kola Venkaiah:		
Shri Bishanchander Seth:		

Will the Minister of **Finance** be pleased to state:

(a) whether gold smuggling had increased in 1962;

(b) whether some foreigners were caught by Customs in Calcutta and Bombay;

(c) how the figures of 1962 compare with those of 1960 and 1961; and

(d) the steps taken by Government to check the same?

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat): (a)

and (c). Gold valued at about Rs. 76 lakhs, Rs. 220 lakhs and Rs. 1/6 lakhs was seized as smuggled during the first ten months of 1960, 1961 and 1962, respectively. While there is better detection, there is no reason to think that there has been an increase in gold smuggling in 1962.

(b) Forty four foreigners were arrested by the Calcutta and Bombay Customs and Land Customs authorities during the first 10 months of 1962 for the smuggling of gold.

(d) A statement showing some of the measures to prevent the smuggling of gold is laid on the Table of the House. [See Appendix I, annexure No. 78].

Shri S. M. Banerjee: May I know whether the fixation of gold price at Rs. 62-50 nP. or something like that has minimised smuggling of gold?

Shri B. R. Bhagat: That is the international price which, under obligation to the IMF, we have fixed, as the Government. But that has no relation to the market price in this country, which is very much high.

Mr. Speaker: What effect does it have on smuggling? He wants to know whether some decrease has happened.

Shri B. R. Bhagat: Smuggling is unofficial. It has no relation to the market price. If the market price goes down, certainly it will be a disincentive for smuggling.

Shri S. M. Banerjee: As a preventive measure; it has been stated in the statement that:

"A Directorate of Revenue Intelligence has also been functioning at the Centre to consolidate more effectively the anti-smuggling activities."

I want to know since when this Directorate is functioning, whether they have devised certain ways and means to check gold smuggling and whether the Government accepted that.

Shri B. R. Bhagat: This Directorate has been functioning for a number of years. What I mean to convey is, it is becoming more and more efficient; it is getting all the information from inside and outside and it is able to collate and analyse it more effectively.

Shri Harish Chandra Mathur: According to knowledgeable quarters the annual smuggling is to the tune of Rs. 40 crores. May I know what is the Government's assessment? How do they think that such gold is paid for? When gold is smuggled there is payment for it. How is it paid for, unless and until there is organised trade and big industry involved in it?

Shri B. R. Bhagat: This question has been answered repeatedly both here as well as at various other places.

An Hon. Member: We are not able to hear.

Mr. Speaker: The hon. Deputy Minister says that yesterday also we have been discussing this smuggling on the Bill. He only says that a number of times this question has been answered.

Shri Harish Chandra Mathur: I do not know what answer has been given.

Shri B. R. Bhagat: They are paid in a number of ways. Earlier, as the House is aware, we demonetised the rupee notes circulating in the Persian Gulf which was a great source of payment. Then, people who were going out without foreign exchange used to get rupees from the Indian nationals there at high prices. That was another source of payment. We have prevented persons going in an unauthorised way without any foreign exchange. There are other ways of payment. The mode of payment varies from time to time. When we plug one mode of payment they open another. So it is a constant process.

Mr. Speaker: The hon. Member there.

Shri Harish Chandra Mathur: The first part of my question has not been answered.

Mr. Speaker: I will give him another opportunity.

Shri Jashvant Mehta: While moving amendment of the Bill for acquisition of gold mines the hon. Minister for Commerce and Industry said that Government was thinking of taking further steps to bring down the prices of gold to check smuggling. May I know what further steps Government wants to take to bring down the prices to check smuggling in this country?

Shri B. R. Bhagat: Only the other day the hon. Finance Minister announced that he would take certain steps to bring down gold prices. The House should have some patience; when the steps are taken they would be known.

Shri Harish Chandra Mathur: The Ministry of Finance has got considerable intelligence. The first part of my question was this. What is Government's own assessment about the extent of gold smuggling? Knowledgeable quarters think that gold worth Rs. 40 crores is smuggled every year. May I know, according to a rough estimate—one cannot be very sure about it—what is Government's assessment of gold being smuggled? May I also know what is the mode of payment other than what my hon. friend has stated, whether there is over-invoicing and whether big trade is involved in it or not?

Mr. Speaker: Does he want answer to the first part also?

Shri Harish Chandra Mathur: Yes.

Mr. Speaker: That the Finance Minister has got considerable intelligence?

An Hon. Member: How to assess it?

Shri B. R. Bhagat: Various estimates have been made. But they are only estimates. Sometimes knowledgeable circles estimate it as

Rs. 30 crores and some others estimate it as Rs. 40 crores. They can only be very rough estimates and we cannot put any reliance on them.

Shri Sham Lal Saraf: Is the Government aware that one of the senior police officers in Delhi who has been investigating crime in general and about gold smuggling in particular has categorically written that there are police personnel and other staff also involved in it and it is with their connivance that gold smuggling is taking place; if so, may I know what steps Government is taking to check this?

Shri B. R. Bhagat: We do not have any such information. Certainly, if some of them are conniving at it and we come to know of it we will certainly take very serious action.

Shri Sham Lal Saraf: If has appeared in the Press.

Mr. Speaker: There are many things that appear in the Press.

Shri Subodh Hansda: Is it a fact that most of the gold comes through various foreign embassies; if so, what steps have Government taken to see that gold does not come through embassies?

The Minister of Finance (Shri Morarji Desai): It is not true that most of the gold come through various embassies.

श्री रा० शि० पाण्डेय : मैं जानना चाहता हूँ कि बम्बई और कलकत्ता के अलावा भी किसी और जगह पर फारिन स्मगलर्स पकड़े गए हैं? अगर हाँ, तो कितने और कहाँ?

श्री ब० रा० भगत : अगर माननीय सदस्य इसके बारे में अलग से नोटिस दें तो मैं जवाब दे सकता हूँ।

Shri D. C. Sharma: Since smuggling is on the increase and since Government cannot plug all the loopholes in this matter, may I know whether the number of customs

officers who are engaged in anti-smuggling work has been increased?

Shri Morarji Desai: The inference that smuggling is on the increase is not true. At any rate, I have no indication to show that it is so. Wherever necessary, the strength of the customs officers has been increased.

जम्मू तथा काश्मीर में झेलम नदी
जल-विद्युत योजना

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*३२५ { श्री भक्त वंशन :
श्री भागवत झा आजाद :

क्या सिंचाई और विद्युत मन्त्री ३१ अगस्त, १९६२ के तारांकित प्रश्न संख्या ७२५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि जम्मू तथा काश्मीर राज्य में झेलम नदी जल विद्युत् योजना के जिस प्रस्ताव पर केन्द्रीय जल तथा विद्युत् आयोग द्वारा विचार किया जा रहा था, उसके बारे में अब तक क्या प्रगत हुई है ?

सिंचाई और विद्युत मंत्रालय के सभा सचिव (श्री सै० प्र० मेहदी) : योजना कमीशन और केन्द्रीय जल तथा विद्युत् आयोग के अधिकारियों ने योजना स्थल का हाल ही में निरीक्षण किया था, और यह पता चला कि बिजली घर को पानी सप्लाई करने के सम्बन्ध में और अधिक अनुसन्धान करने चाहिये । परियोजना अधिकारियों से यह प्रार्थना की गई है कि ये अध्ययन वे करें और इसके परिणाम केन्द्रीय जल तथा विद्युत् आयोग को भेज दें ।

[The site of the Scheme was recently inspected by the officers of the Planning Commission and the Central Water and Power Commission, and it was found that further investigations should be carried out in connection with the supply of water to the power house. The project authorities have been requested to undertake these studies and furnish the results thereof to the Central Water and Power Commission.]

श्री भक्त वंशन : श्रीमन्, यह जांच पड़ताल जिस चाल से चल रही है उस के मुताबिक इसका अन्तिम फैसला कब तक हो जाएगा, इसके बारे में क्या अन्दाजा है ?

सिंचाई और विद्युत मंत्री (हाफिज मुहम्मद इब्राहीम) : बहुत ज्यादा देर तो लगने वाली नहीं है, मगर थोड़ा सा वक्त तो लगेगा ।

श्री भक्त वंशन : श्रीमन्, इस योजना को राज्य सरकार चलाएगी और इसका निर्माण करेगी या केन्द्रीय सरकार द्वारा इसका निर्माण अपने हाथ में लिया जाएगा ?

Hafiz Mohammad Ibrahim: That is a State Government scheme; it does not belong to the Centre at all.

Irrigation and Power Seminar at Ooty

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{ Shri P. K. Deo:
Shri Vasudevan Nair:
*327. { Shri A. K. Gopalan:
Shri Y. N. Singha:
Shri P. K. Ghosh:

Will the Minister of Irrigation and Power be pleased to state:

(a) the major subjects discussed at the Irrigation and Power Seminar recently held at Ootacamund; and

(b) the decisions or conclusions arrived at as a result of the deliberations in the Seminar?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No .LT-583/62.]

Mr. Speaker: No supplementaries? Next question.

Shri P. K. Deb rose—

Mr. Speaker: I am sorry, he was late.

Shri Ranga: He was already on his feet. Why should you be in such a hurry to pass on to the next question? You were not good enough to